

इस्तक्षेप चाहता हूं। मैं कोई प्रश्न नहीं करना चाहता लेकिन यह बतलाना चाहता हूं कि इस छूटे से सत्र में यह तीसरी दुर्घटना है जिस में कि आदमियों की जान से खेला जाता है। आप सदन की मदद करें और गाइड करें कि आखिर किस तरीके से यह मामला ठीक हो सकता है ?

अध्यक्ष महोदय : अगर मैं इस में मदद भी करूँ तो एक अनमंडल रेलवे क्रीसिंग पर खड़ा हो सकता हूँ लेकिन बाकी कहाँ कहाँ मैं खड़ा हो सकता हूँ ?

श्री रामसेवक यादव : अध्यक्ष महोदय, आप भी खड़े हो जायें और सदन के सब सदस्य भी इस काम को करें तब भी यह समस्या हल होने वाली नहीं है।

Shri Sonavane (Pandharpur): Sir, on a point of information. When we get up we do not get a chance. When they get up, they get a chance.

Mr. Speaker: I have not allowed anybody any chance except to those who are signatories.

12.26 hrs.

PAPERS LAID ON THE TABLE

REPORTS UNDER COMPANIES ACT, AND REVIEW BY GOVERNMENT THEREON

The Deputy Minister in the Ministry of Steel, Mines and Heavy Engineering (Shri Sethi): On behalf of Shri C. Subramaniam, I beg to lay on the Table:

(1) a copy each of the following Reports under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Annual Report of the Praga Tools Corporation Limited, Secunderabad, for the year 1962-63 along with the Audit-

ted Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library, See No. LT-2102/63].

- (ii) Annual Report of the Heavy Electricals (India) Limited, Bhopal for the year 1962-63 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A copy each of the Review by the Government on the working of above Companies. [Placed in Library. See No. LT-2103/63.]

COTTON CONTROL (SECOND AMENDMENT) ORDER, 1963, RUBBER (FOURTH AMENDMENT) RULES, 1963, AND ANNUAL ADMINISTRATION REPORT OF IMPORT AND EXPORT TRADE CONTROL ORGANISATION FOR 1962-63

The Minister of International Trade (Shri Manubhai Shah): I beg to lay on the Table a copy each of the following papers:—

- (i) The Cotton Control (Second Amendment) Order, 1963 published in Notification No. S.O. 3131 dated the 9th November, 1963, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-2104/63].
- (ii) The Rubber (Fourth Amendment) Rules, 1963, published in Notification No. G.S.R. 1804 dated the 23rd November, 1963, under sub-section (3) of section 25 of the Rubber Act, 1947. [Placed in Library. See No. LT-2105/63].
- (iii) Annual Administration Report of the Import and Export Trade Control Organisation for the year 1962-63. [Placed in Library. See No. LT-2106/63].